



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 11.08.2026

NOTICE

Please take notice that the following matter listed in the Court – IV on 11.08.2026 was not taken up. The next date of hearing in the matter is **13.08.2026**.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 5403 of 2026 in I.A. No. 4537 of 2026 in Comp. App. (AT) (Ins) No. 1165 of 2026	Sachin Naveen Sinha Vs. Insolvency and Bankruptcy Board of India Through Its Chairperson	Harshit Khare	Ashish Verma Kriti

By order of Hon'ble Officiating Chairperson
-Sd/-
Registrar